

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

67(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2018.**

**NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s Rising Star
Constructions Co. Pvt. Ltd**

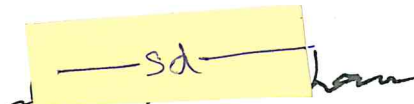
SECTION OF THE COMPANIES ACT: 397/398

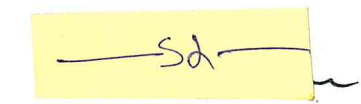
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. P. V. Kapoor, Sr. Advocate, Mr. Ankur S. Kulkarni,
Ms. Shweta S. Parihar, Advocates for the Petitioner.
Mr. Krishnendu Dutta, Ms. Moulshree Shukla,
Advocates for Respondent No.1, Ms. Sonia Dube, Mr. S.
Chakraborty, Ms. Harshita Verma, Advocates for the
Respondent No.2, Mr. Swapnil Gupta, Advocate for
Respondent No. 8.

ORDER

Request for adjournment has been made on behalf of both the parties. At
request adjourned to 14th January, 2019.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**